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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/ 2017	-	For hearing	244(1)	M. Krishna @ Mari-shamappa

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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19 SUMA DEVI.M.V M/S NEXSYS CONTROLS
AA PARTNERS CONSULTING LLP
ADVOCATE.

Sumadent m.v
21/02/2018

party present

M. Krishna

19/

ORDER

Petitioner is present in person. Again he requested for adjournment on the ground that, his Counsel/PCS is unable to attend the Tribunal today. PCS for Respondent is present. List it on 19/03/2018.

Ashok Kumar Mishra
Member (T)

Shri Ratakonda Murali
Member (J)